

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1237**

**TO BE ANSWERED ON THE 3RD DECEMBER, 2024/ AGRAHAYANA 12, 1946
(SAKA)**

WOMEN PERSONNEL IN POLICE FORCE

1237. DR. GUMMA THANUJA RANI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of women personnel in police forces in the country; State-wise;**
- (b) the steps taken by the Government to increase the representation of women in police forces, particularly in leadership positions; and**
- (c) whether any special recruitment drives have been launched to encourage women to join police forces and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): As per the data on police organisations compiled by the Bureau of Police Research & Development (BPR&D), Ministry of Home Affairs the details of actual strength of women police personnel in the police forces of each State/UT is at Annexure.

(b) to (c): "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/Union Territory (UT)

Administrations to recruit more women police personnel. The Centre also issues advisories to the States/UTs for increasing number of women in the police forces. The Ministry of Home Affairs has issued advisories dated 22.04.2013, 21.05.2014, 12.05.2015, 21.06.2019, 22.06.2021, 13.04.2022, 27.04.2023 and 05.12.2023 to all the State Governments/UT Administrations to increase the representation of women police to 33% of the total strength. All the State Governments/UTs Administrations have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of Constables/Sub-Inspectors. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock.

“Police” being a State subject, the details of recruitment of women police personnel in the States/UTs is not maintained centrally.

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States/UTs wise details of actual strength of women police personnel in the police forces as on 01.01.2023.

Sl. No.	States/UTs	Actual Strength of Women Police (Civil + District Armed Reserve + Armed + IRB)
(1)	(2)	(3)
1.	Andhra Pradesh	18,913
2.	Arunachal Pradesh	1,345
3.	Assam	4,894
4.	Bihar	24,295
5.	Chhattisgarh	4,903
6.	Goa	842
7.	Gujarat	14,745
8.	Haryana	5,506
9.	Himachal Pradesh	2,593
10.	Jharkhand	4,611
11.	Karnataka	9,081
12.	Kerala	4,472
13.	Madhya Pradesh	7,452
14.	Maharashtra	32,172
15.	Manipur	1,957
16.	Meghalaya	818
17.	Mizoram	602
18.	Nagaland	2,588
19.	Odisha	6,108
20.	Punjab	8,167
21.	Rajasthan	10,361
22.	Sikkim	470
23.	Tamil Nadu	25,334
24.	Telangana	5,351
25.	Tripura	1,306
26.	Uttar Pradesh	33,319
27.	Uttarakhand	2,609
28.	West Bengal	9,603
29.	Andaman and Nicobar Islands	543
30.	Chandigarh	1,327
31.	Dadra and Nagar Haveli and Daman and Diu	104
32.	Delhi	11,930
33.	Jammu and Kashmir	4,370
34.	Ladakh	777
35.	Lakshadweep	26
36.	Puducherry	268
	All India	2,63,762

Source: BPR&D

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